

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 13<sup>th</sup> November, 2017

**No.HC.VII-167 (Pt.-II)/2014/5600/A** :: Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the 3<sup>rd</sup> Regional Conference on Family Court Matters, scheduled to be held on 9<sup>th</sup> December, 2017 at Gangtok, Sikkim-

Sl. No.	Name	Designation
<b>ASSAM</b>		
1.	Smti Nirupama Rajkumari	Principal Judge, Family Court, No.1, Kamrup, Guwahati
2.	Smti Mitali Thakuria	Principal Judge, Family Court, Barpeta
3.	Smti Anubha Das	Principal Judge, Family Court, Cachar, Silchar
4.	Smti Suchandra Bhattacharjee	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
<b>NAGALAND</b>		
5.	Shri Y.Maongkaba Imchen	Principal District and Sessions Judge, Kohima
6.	Shri S. Hukato Swu	Principal District and Sessions Judge, Dimapur
<b>MIZORAM</b>		
7.	Shri R. Thanga	District and Sessions Judge, Lunglei
8.	Smti. Lucy Lalrinthari	District and Sessions Judge, Aizawl
<b>ARUNACHAL PRADESH</b>		
9.	Smti Jaweplu Chai	District and Sessions Judge, West Sessions Division, Yupia
10.	Shri Ito Basar	District and Sessions Judge, East Sessions Division, Tezu

The details regarding venue, accommodation etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No.HC.VII-167 (Pt.-II)/2014/5601 - 5629/A : dated 13.11.2017

Copy forwarded for information and necessary action to:

1. The Director, Sikkim Judicial Academy.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.


The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. The Registrar General, High Court of Sikkim, Gangtok.
9. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participants of his / her respective State accordingly.**
12. The District & Sessions Judge, Kamrup (M), Guwahati / Barpeta / Cachar, Silchar.
13. Smti Nirupama Rajkumari, Principal Judge, Family Court, No.1, Kamrup, Guwahati
14. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta
15. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
16. Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
17. Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima
18. Shri S. Hukato Swu, Principal District and Sessions Judge, Dimapur
19. Shri R. Thanga, District and Sessions Judge, Lunglei
20. Smti. Lucy Lalrinthari, District and Sessions Judge, Aizawl
21. Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia
22. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu
23. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
24. The Administrative Officer, Judicial Academy, Assam.
25. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
26. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
27. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
29. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 13.11.17

**Registrar (Judicial)**